

the projected demand of DESU System in Delhi by the year 2000 A.D., would be 3179 MW.

(b) to (e). DESU has prepared an Action Plan (1995-2000) A.D.) for fiscal and functional improvements, which envisages structural re-organisation and revamping of various wings of DESU so as to turn it into a more efficient body and it inter-alia includes new capacity addition, maximising generation from existing units, strengthening T and D system in Delhi, adoption of better demand management and energy conservation measures.

ENRON

2290. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) the estimated cost announced by ENRON Company for ENRON Project in Maharashtra;

(b) percentage of work completed till date;

(c) whether the production of power in this project has been started; and

(d) if so, the details of power produced till date?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The Capital cost of the 2450 MW renegotiated Dabhol Power Project as agreed by the Dabhol Power Company (DPC) with the Government of Maharashtra is US \$ 2501.2 million with regasification).

(b) Dabhol Power Company started work on the Phase I of the project after achieving financial closure on 1.3.1995. However on the directive of Government of Maharashtra, Maharashtra State Electricity Board (MSEB) issued a letter on 7.8.1995 to Dabhol Power Company to stop work at Dabhol site with immediate effect and the work was stopped by DPC.

(c) No, Sir.

(d) Does not arise.

Agreement with Private Entrepreneurs

2291. SHRI KASHI RAM RANA :

SHRI BANWARI LAL PUROHIT :

Will the PRIME MINISTER be pleased to state :

(a) the agreements made with private entrepreneurs in power sector in India during the Eighth Five Year Plan period alongwith their names including foreign companies;

(b) the details of power projects undertaken and completed during the plan period project-wise and state-wise; and

(c) the details of ongoing projects, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) According to information available in the Ministry of Power, as on date, 23 private entrepreneurs have signed power purchase agreements (PPAs) with State Electricity Boards for sale of power generated by their stations. Details are given in the enclosed Statement-I.

(b) During the Eighth Plan period, till date the following power projects have been undertaken and completed in the private sector :

- (i) Trombay Gas Turbine (Unit-I) (100 MW), Maharashtra
- (ii) Dahanu Thermal Power Station (Stage-I) (250 MW), Maharashtra
- (iii) Dahanu Thermal Power Station (Stage-II), (250 MW), Maharashtra
- (iv) Trombay Combined Cycle Gas Turbine (ST-I) (60 MW, Maharashtra
- (v) Bhira Pumped Storage Scheme (150 MW), Maharashtra

(c) According to information available, details of power projects in the private sector presently under various stages of construction are given in enclosed Statement - II.

STATEMENT-I

Details of private power projects with signed PPAs

S.No.	Name of the Project	I.C. (MW)	Date of PPA	Name of Company
1	2	3	4	5
<i>Andhra Pradesh</i>				
1.	Godavari	208	13/7/94	Spectrum tech/USA/Jaya Foods and NTPC
2.	Jegurupadu GBPP	216	4/7/94	GVK Industries Ltd. USA
3.	Krishna Patnam 'A' TPS	500	23/11/94	GVK Industries Ltd. USA
4.	Krishnapatnam 'B' TPS	500	24/11/94	Besicorp Int. Power

1	2	3	4	5
5.	Ramagundam	500	31/10/94	BPL Group
6.	Visakhapatnam TPS	1000	9/12/94	Ashok Leyland (National Power U.K.)
<i>Arunachal Pradesh</i>				
7.	Kharsang GBPP	48	31/3/94	Inter Corp/Snowy Mountain Engg. Australia
<i>Assam</i>				
8.	Amguri GBPP	280	22/11/94	Assam Power Partners
<i>Gujarat</i>				
9.	Hazira CCPP	515		ESSAR Group
10.	Pagutham GBPP	655	3/2/94	Gujarat Torrent Energy Corpn. Ltd.
<i>Karnataka</i>				
11.	Mangalore TPS	1000	30/9/94	Cogentrix Inc., USA
<i>Maharashtra</i>				
12.	Bhadravati TPS	1072		Ispat Alloys Ltd./ECGD, U.K/ EDF. France
13.	Dabhol CCGT	2015	8/11/93	Enron Development Corpn. GE and Bechtal, USA
14.	Nagathone GBPP	410		Reliance Power
<i>Madhya Pradesh</i>				
15.	Bandar Dual Fuel TPS	330		Essar Investment Ltd. Bombay
16.	Korba East TPS	1000	15/9/95	Daewoo Copn. South Korea
17.	Korba West Extension	420	18/4/94	Mukand Limited
18.	Maheswar HEP	400	11/11/94	S. Kumars/Bechtel, USA
<i>Orissa</i>				
19.	Duburi TPS	500	10/7/93	Kalinga Power Corpn. (NE) Power, USA
20.	IB Valley TPS	420	5/1/95	A.E.S. Corpn. Ltd.
21.	Lapanga TPS	500	14/1/94	Pioneer and Panda Engg. USA
<i>Tamil Nadu</i>				
22.	Pillaiperumalnallur	320	22/10/94	Dyna Vision of Reddy Group
23.	Zero Unit (NLC)	250	28/9/94	Power System Inc.

STATEMENT-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2291 for 31.7.1996 regarding agreement with private entrepreneurs.

Private Power projects under Construction

S.No.	Name of the Project	State	Capacity (MW)	Promoter
1	2	3	4	5
1.	Jegurupadu	Andhra pradesh	216	GVK
2.	Godavari	Andhra Pradesh	208	Spectrum Tech.

1	2	3	4	5
3.	Dabhol	Maharashtra	715	Enron
4.	Baspa HEP	Himachal Pradesh	300	JP Industries
5.	Hazira	Gujarat	515	Essar
6.	Paguthan	Gujarat	655	Torrent
7.	Maheshwar HEP	Madhya Pradesh	400	S.Kumars
8.	Tawa HEP	Madhya Pradesh	12	HEG
9.	Jojobera	Bihar	200	Jamshedpur Power Co.
10.	Gipcl Baroda	Gujarat	160	GIPCL
11.	Shivpur HEPT	Karnataka	18	Bhoruka Power Co.
12.	Maniyar HEP	Kerala	12	Carborundum Universal
13.	Adamtilla	Assam	9	DLF
14.	Bansakandi	Assam	15.5	DLF

Petroleum Production

2292. SHRI MANIKRAO HODLYA GAVIT : Will the PRIME MINISTER be pleased to state :

(a) the present actual production of petroleum at the various refineries annually in the country;

(b) the estimated requirement in respect of this item in the country per year; and

(c) the percentage of refining capacity presently being utilised and the steps are being taken to ensure optimum utilisation of capacity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The details of production of petroleum products of all the refineries, capacity utilisation and demand of petroleum products during 1994-95 and 1995-96 are given below :

	(Quantity in (MMT))	
	1994-95	1995-96 (Provisional)
Actual Crude thrupt	56.53	58.58
Capacity utilisation	105.9%	103.9%
Demand of Petroleum products	65.49	72.54

Power Shortage in Kerala

2293. SHRI KODIKUNNIL SURESH :
SHRI M.P. VEERENDRA KUMAR :

Will the PRIME MINISTER be pleased to state :

(a) the total consumption and annual power generating capacity of the Kerala State;

(b) total extra requirements of power needed by the State;

(c) whether there is any proposal to set up some new power projects in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). As on 31.3.1996, Kerala had a installed generating capacity of 1491.50 MW. During the year 1995.96, the State's net requirement of energy was 10835 million units out of which only 9288 million units could be met from its own sources as well as from its share from the Central Sector. Thus the State required 1547 million of extra energy.

(c) and (d). It is proposed to add the following capacity in Kerala during 1996-97 :

Project	Capacity (MW)
Lower Periyar (Hydro)	60x3 = 180
Brahmapuram DGPS (Th)	5x20 = 100

Employment Assurance Scheme

2294. SHRI SUDHIR GIRI :

SHRI BACHI SINGH RAWAT 'BACHDA' :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of allocation, expenditure and beneficiaries of Employment Assurance Scheme during 1995-96 State-wise;

(b) the agencies entrusted to register the names of the potential beneficiaries; and

(c) the number of unemployed in Uttar Pradesh, District-wise?